Annexure-7
Name of the Corporate Debtor: Ritzy Chemicals Private Limited; Date of commencement of CIRP: 08-01-2025; List of Creditors as on: 01-02-2025
List of Operational Creditors (Government dues) (Amount in₹)

| 1 | Details of claimant | | Details of claim | | Details of claim admitted | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
|-----|---------------------|------------|------------------|---------|---------------------------|-----------|---------|--------------------|-----------|----------------------------|-----------|-----------|-----------------|
| No. | | received | | | | | | - | | claim under | claim not | v | |
| | | | | Amount | Amount of | Nature of | 1 | % of voting | claim | dues, th at may be set- | | admitted | |
| | | | receipt | claimed | claim admitted | | related | shar e in | | off | tion | | |
| | Department | Government | | 14 | admitted | | party? | CoC, if applicable | | | | | |
| | Department | Government | | | | | | пррисшен | | | | | |
| | | | | | | | | | | | | | |
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